

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

ALLAHABAD

Dated: This the 27th day of April 2017

Hon'ble Ms. Jasmine Ahmed, Member-J

Hon'ble Mr. O.P.S. Malik, Member-A

Original Application No. 330/296/2006

(U/s 19, Administrative Tribunals Act, 1985)

1. Shreedhar Prasad Singh,
S/o Late G. B. Singh
Aged about 62 years
R/o 83/11, Kala Danda, Himmatganj, Allahabad.
2. Pati Ram Singh
S/o Late J. L. Singh, aged about 62 years,
R/o 522-B, Smith Road Railway Colony, Allahabad.
3. Brahma Narain Tiwari,
S/o Shri Roop Narain Tiwari, aged about 61 years,
R/o 277, Tiwari pur., IInd, Lal Bangla, BARA Kanpur.
4. Govind Narain Singh
S/o Shri Uma Shankar Singh, aged about 62 years,
R/o Village & Post Sherpur, Thana – Adalhat,
District – Mirzapur.
5. Ram Deo Yadav
S/o Late Pherai Ram Yadav, aged about 61 years,
R/o Qr. No. L-2B, Lalit Nagar, Railway Colony, Allahabad.
6. Nand Kumar Dewedi,
S/o Late Kanhiyalal aged about 62 years,
R/o 12/2 LIG, Govindpur Colony, Allahabad.

Jasmine Ahmed

7. Syed Ali Safdar,
S/o Shri Mohd. Munowar, Aged about 61 years,
R/o House No.I, Yagootganj, Allahabad.

8. Kamla Prasad
S/o Late Mahaipal Ram, aged about 61 years
R/o 416-E, Chak Raghunath, Allahabad.

9. Kashi Nath Prasad
S/o Late R. P. Saha, P.O. - Nanaon, P.S. – Buxar,
District Buxar (Bihar).

10. Krishna Chandra Srivastava
S/o Late Swami Dayal Srivastava aged about 62 years,
R/o B- 2117 LIG, Indra Nagar Colony, Lucknow.

11. Vidhya Vasni Prasad
S/o Late Brij Bihari Lal aged about 61 years,
R/o Plot No. 616, Abubkarpur, Preetam Nagar, Allahabad.

12. Gokaran Nath Dwivedi, S/o Late Ram Chandra Dwivedi, aged
about 61 years, R/o 65 YZ, 7th Avenue, N.Y. Road, Allahabad.

.....Applicant

By Adv: Shri S. S. Sharma

Vs.

1. Union of India through the General Manager,
North Central Railway, Head Quarter Office Allahabad.

2. The Chairman Railway Board, Ministry of Railway, Rail Bhawan,
New Delhi.

3. The General Manager, North Central Railway, Head Quarter
Office, Allahabad.

4. Divisional Railway Manager North Central Railway, D.R.M.
Office, Allahabad.

.....Respondents

By Adv: A. K. Pandey

Jasmeen Ali

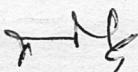
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Delivered by Hon'ble Ms. Jasmine Ahmed, Member (J)

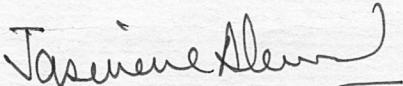
Heard Shri S. S. Sharma, learned counsel for the applicant. None for the respondents.

2. Learned counsel for the applicant states that the applicant in this case has expired and the legal heirs are not interested to pursue the case. Accordingly, he wants to withdraw this OA as having been not pressed.

3. Accordingly, the O.A. is dismissed as not pressed.


[O.P.S. Malik]

A.M.


[Jasmine Ahmed]

J.M.

Shashi